GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:611 ANSWERED ON:23.11.2009 FUNDS UNDER INDIRA AWAS YOJANA Rawat Shri Ashok Kumar;Singh Shri Bhupendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the names of the States which have requested the Central Government for the allocation of additional funds under the Indira Awaas Yojana for flood and drought affected areas in the backward regions of the country during the last three years;
- (b) whether the Central Government has provided additional funds to these States; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a) to (c) Under Indira Awaas Yojana Scheme, funds are allocated to the States/UTs across the country except Delhi and Chandigarh in accordance with the pre- determined criteria giving 75% weightage to housing shortage and 25% weightage to poverty ratio.

However, an amount upto 10% of district's annual allocation under IAY or Rs.70 lakh (including state share), whichever is higher, can be released for reconstruction of houses damaged due to floods, fire, riot, arson etc. out of natural calamity component of IAY. For this purpose, the request is required to be sent by the State Government concerned to this Ministry alongwith necessary details such as the nature and period of calamity, extent of damage, list of households whose houses have been damaged and are required to be reconstructed and State Government's commitment to provide State matching share immediately after receipt of Central share.

A Statement showing the names of the States which had made requests for additional funds for construction of houses damaged due to natural calamities during the last three years and the funds released, is at Annexure.